NATIONAL COMPANY LAW TRIBUNAL KOLKATA BENCH` KOLKATA

C.P. 203/2007 C.A.184/2015

Present: Hon'ble Member (J) Shri Vijai Pratap Singh Hon'ble Member (J) Shri Jinan K.R

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING ON 08th November 2017, 10.30 A.M.

Name	of the Company	Ramesh Kumar Agarwal Ors.	& OrsVs-R. Piyarelall Intern	ational Pvt. Ltd. &
Under Section		397/398		
SI. No.	Name & Designation of Authorized Representative (IN CAPITAL LETTERS)		Appearing on behalf of	Signature with date

I. MR. JISHNU CHOUDHURY, ADV 2. MR. SAUMABHO GHOSE, ADV 3. MR. A. AGARWALLA, ADV 4. MISS.F. NASIM, ADV 5. MR. RATUL DAS, ADV

Applicant

P. N. Sharma, Adv Anungy Bara, Adv Respondent Din C.A. 184/2015

ORDER

Ld. Counsel for the petitioners and the respondents are present.

Petitioner has filed supplementary affidavit against which no rejoinder has been filed. Ld. Counsel for the respondents made a request

that she may be given time for filing rejoinder. Prayer is allowed subject to payment of Rs. 5,000/- as cost, which shall be paid to the Prime Minister's National Relief Fund. Reply may be filed after paying the cost within 2 weeks.

List on 20/12/2017.

36 (Jinan K.R.)

Member (J)

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(Vijai Pratap Singh) Member (J)